

Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM), Nagpur
RTI Training Programmes in 2020

<u>Programme</u>	<u>Date</u>	<u>Topic</u>	<u>Resource Person</u>
Two weeks online training program for the Joint Controller of Patents & Designs at RGNIIPM Duration: 31 August to 11 September 2020	3rd September, 2020	RTI Act Redressal of Grievances Question & Answer, Discussions	Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission
Online training program for AAO by RGNIIPM Name of Program- "Establishment & Service Matters" Duration: 16-18 September 2020	16th September, 2020	Important provisions under RTI Act Question & Answer, Discussions	Hon'ble Sh Avinash Prabhune , Member Additional District Consumer dispute commission
Two weeks online training program for the Dy. Controller of Patents & Designs by RGNIIPM Duration: 5 to 16 October 2020	14th October, 2020	Important provisions under RTI Act & Redressal of Grievances Question & Answer, Discussions	Hon'ble Sh Avinash Prabhune Member Additional District Consumer dispute commission

Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

Day 1 23 January 2019, Tuesday				
Session	Topic	Room No.	Resource Person	Signature of Faculty
10.30 – 11.30	Brief in respect of RTI Act, 2005. (History, Overview, logo etc.)	25	Hon'ble Sh. Ashwaghosh Ramteke	
11.30 – 12.00	Tea Break			
12.00-1.00	Information Under Right to Information Act, 2005	25	Hon'ble Sh. Ashwaghosh Ramteke	
01.00 – 02.00	Lunch			
02.00-03.00	Obligations of Public Authorities , Role of CPIO, CAPIO	25	Hon'ble Sh.Avinash Prabhune	
03.00-3.30	Tea Break			
03.30-04.30	RTI Manuals, Guides & Memorandums- where to find, how to guide etc.	25	Hon'ble Sh.Avinash Prabhune	

Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

Day 2 24 January 2019, Tuesday				
Session	Topic	Room No.	Resource Person	Signature of Faculty
10.30 – 11.30	Group Discussion/Presentation-II on case studies, case law	4	Hon'ble Sh. Dhanaji Jadhav	
11.30-12.00	Tea Break			
12.00-1.00	Information/Exempted information third party information sec.8.9.10	4	Hon'ble Sh. Bhushan Kshirsagar	
01.00 – 02.00	Lunch			
02.00-03.00	Group discussion/presentation session on a case study –I, case law	4	Hon'ble Sh.Sanjay Patil	
03.00-3.30	Tea Break			
03.30-04.30	continue	4	Hon'ble Sh.Sanjay Patil	
Discussion- Question & Answer Session				

Training programme on Right to Information Act,2005
At RGNIPM, Nagpur
23rd – 25th January 2019

Day 3 25 January 2019, Tuesday				
Session	Topic	Room No.	Resource Person	Signature of Faculty
10.30 – 11.30	Group Discussion/Presentation-II on case studies, case law	4	Hon'ble Sh. Dhanaji Jadhav	
11.30 – 12.00	Tea Break			
12.00-1.00	Appeal, Penalties & Miscellaneous, Provision under RTI Act,2005, Section 11,19	4	Hon'ble Sh. Bhushan Kshirsagar	
01.00 – 02.00	Lunch			
02.00-03.00	RTI online, Suomoto disclosures section 4	4	Hon'ble Sh. A. D. Ramteke	
03.00-3.30	Tea Break			
03.30-04.30	Use of RTI-MIS Module online Module	4	Hon'ble Sh. A. D. Ramteke	